## HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE OT AUGUST, 2025

No. 205 A :The Civil Judge (Senior Division) named in Column No. (2) of the table given below is appointed as Civil Judge (Senior Division)-I in the Judgeship to be stationed ordinarily at the place mentioned in column No. (3) of the table.

As indicated in Column No. (4), the Civil Judge (Senior Division)-I is also vested with the powers of a Judge of a Court of Small Causes with the necessary pecuniary and territorial jurisdiction for the trial of suits cognizable by such a Court.

The powers vested as per Column No. (4) should not, however, be exercised by the Officer concerned unless it is published in the Jharkhand Gazette or the District Gazette.

| Sl. No. | Name of the Officer with designation and present place of posting   | <ul><li>a) Designation at the new station</li><li>b) Place where the officer is to be ordinarily stationed at</li></ul> | Special powers with which the officer is vested at the new station.          |
|---------|---|---|--|
| (1)     | (2)   | c) Name of the judgeship in which appointed on transfer   | (4)  |
| 1.      | Mr. Shera Samson Tirkey, Civil Judge<br>(Sr. Div.)-cum-J.M., Chatra | a) Civil Judge (Sr. Division) b) Chatra c) Chatra   | S.C.C. powers of Rs.1500/- within the local limits of Chakradharpur Munsifi. |

By order of the Court/-Sd/-(Manoj Prasad) Registrar General